(b) and (c) A committee constituted by the Planning Commission is examining the feasibility of slurry transportation of coal in India. The Conmittee has already assigned to Engineers India Limited, the task of preparation of a feasibility report on transport of coal to power stations in northern and western regions, through pipelines. The draft feasibility report is expected to be ready by the end of May, 1982.

Setting up of a bench of Karnntaka High Court at Hub'i

2326. SHRI MULKA GOVINDA REDDY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that the Government of Karnataka has requested the Central Government and the Supreme Court to set up a bench of the Karnataka High Court at Hubli; and
 - (b) if so, what is Government's reaction in this regard?

THE MINISTE? OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): (a) The Government Karnataka have 0. requested the ('entral Government that a Bench of the High Court of Karnataka may be established at Hubli-Dharwar. As intimated by the Registry of the Supreme Court, no such request has been made by the State Government to the Supreme Court.

(b) Certain in ormation in connection with the proposal has bene called for from the State Government.

Creation of Indraprastha area as a New Postal Zone

2327. SHRI V. GOPALSAMY; Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under Government's consideration to

give a New Delhi Postal Delivery Zon_e Number t_0 Indraprastha area; and

(b) whether delivery zone office would be established in the area to improve delivery system?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No. Sir. Indraprastha area is already an indep.ndent delivery zone with Pin code No. 110002.

(b) Does not arise.

Telegraph Division at Cooch Behar

2328. SHRI SUDHAKAR PANDEY: SHRI PRASENJIT BARMAN:

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether there is any proposal under Government's consideration to set up a separate telegraph Division at Cooch Behar, comprising an area consisting of Cooch Behar District with the exclusion of Maliganj Sub-Division, and Alipurduar Sub-divisions of Jalpaiguri district to improve the functioning of telephone system in this area;
- (b) if so, by when it is likely to be set up; and
- (c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) No, Sir.

(b) and (c) A Telegraph Engineering Division is bifurcated for creation of new Division in accordance with certain norms which are prescribed after a detailed scientific work-study. The existing workload of Jalpaiguri TE Division. under jurisdiction of which Cooch Behar falls, does not justify its bifurcation and creation of a separate Division at Cooch Behar.